

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 11th November, 2024

NO.HC.VII-84(Pt.I)/2020/ 10999 /A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as Resources Persons to conduct "**Training programme on New Criminal Laws for Civil Administration Officials of Mizoram**" scheduled to be held on 13th and 14th of November, 2024 at Aizawl:

Sl.No	Name of the Officer	Designation
1.	Shri Nasim Akhtar	Special Judge, NDPS, Assam, attached as Faculty, Judicial Academy, Assam
2.	Shri Jaspal Singh	Principal Judge, Family Court, Barpeta
3.	Smti. Shivani Handique	Research Officer, Judicial Academy, Assam

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII/84(Pt.I)/2020/ 10999 /A Dated: 11-11-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

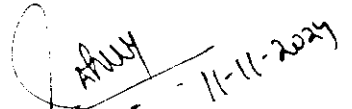
The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Nasim Akhtar, Special Judge, NDPS, Assam, attached as Faculty, Judicial Academy, Assam.
6. Shri Jaspal Singh, Principal Judge, Family Court, Assam.
7. Smti. Shivani Handique, Research Officer, Judicial Academy, Assam.
8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)